F.No. 20-93/CPIO-NDCESTAT/2025 Customs Excise And Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-93/2025 Date: 15.12.2025

То

Sh. Nitesh Kumar H. No. 7, VPO Behali, Tehsil Narnaul, Distt Mahendragarh, Haryana - 123021 Email id: me.nitesh1712@gmail.com

Sub: Information sought under Right to Information Act, 2005.

Sir,

Please refer to your RTI application with Registration No. CESTA/R/E/25/00049 dated 24.11.2025.

In this regard, in pursuance of CESTAT (Procedure) Rules, 1982, copy of the appeal or documents filed by the appellant/respondent can only be provided to the parties concerned lis in the appeal i.e., appellant, respondent or the authorized representative.

In view of the above, the information sought cannot be provided.

Yours faithfully,

(Vaishali Kharbanda) Technical Officer/ CPIO

Copy to: Computer Section, for uploading of reply to the RTI on the CESTAT

website.

(Vaishali Kharbanda) Technical Officer/ CPIO

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Shri P.V. Subba Rao, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.